

### Nazaria-I-Pakistan Foundation (Repeal) Act, 2008

# 3 of 2008

[28 August 2008]

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## Nazaria-I-Pakistan Foundation (Repeal) Act, 2008

## 3 of 2008

## [28 August 2008]

An Act to repeal the Nazaria-i-Pakistan Foundation Act, 1997 (XII of 1997). Whereas it is expedient to repeal the Nazaria-i-Pakistan Foundation Act, 1997 (XII of 1997) for the purposes hereinafter appearing; It is hereby enacted as follows:-

#### 1. Short Title And Commencement :-

(1) This Act may be cited as the Nazaria-i-Pakistan Foundation (Repeal) Act 2008.

(2) It shall come into force at once.

## 2. Repeal, Revival And Succession :-

(1) The Nazaria-i-Pakistan Foundation Act, 1997 (XII of 1997) is hereby repealed.

(2) Notwithstanding the repeal of the Act XII of 1997-

"(a) the Nazaria-i-Pakistan Trust, registered under the Societies Registration Act 1860 (XXI of 1860) which stood dissolved under section 13 of the Act, shall stand revived;

(b) the Nazaria-i-Pakistan Trust shall be governed under the provisions of the Societies Registration Act, 1860 (XXI of 1860);

(c) all rights, properties, assets or liabilities of the Nazaria-i-Pakistan Foundation shall stand transferred to the Nazaria-i-Pakistan Trust as its rights, properties, assets or liabilities; and (d) an action taken, thing done, right acquired, liability imposed or any proceedings initiated under the Act shall not be affected."

# 3. Repeal :-

The Nazaria-i-Pakistan Foundation (Repeal) Ordinance 2008 (VI of 2008) is hereby repealed.